

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-87/1998/4155/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Tridib Kumar Bhattacharjee,  
Member, MACT,  
Dhubri.

Dated Guwahati, the <sup>fh</sup> 10 June, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. MACT/ESSTT./DHU/02/2021-22/508 Dated the 8<sup>th</sup> June, 2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **station leave permission, from the evening of 10.06.2022 till the morning of 12.06.2022**, has been granted. The in-charge District & Sessions Judge, Dhubri shall remain in charge of your Court and office.

Yours faithfully,

*sd/-*

**JT. REGISTRAR (VIGILANCE)**

Memo NO.**HC.VII-87/1998/4156-57/A**, dated , 10-06-2022

Copy to:

1. The District & Sessions Judge, Dhubri .
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

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